

II. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 37 of the Air Corporations Act, 1953, read with sub-section (4) of section 15 of that Act:—

(i) Twenty-sixth Annual Report and Accounts of the Air India for the year 1978-79, together with the Audit Report on the Accounts, [Placed in Library. See No. LT-25/80].

(ii) Twenty-sixth Annual Report and Accounts of the Indian Air Lines for the year 1978-79, together with the Audit Report on the Accounts, [Placed in Library. See No. LT-24/80].

Report (1978-79) on the working of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, The Employees' Provident Funds Scheme, 1952, The Employees' Family Pension Scheme, 1971 and the Employees' Deposit-Linked Insurance Scheme, 1976.

SHRI J. B. PATNAIK: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Twenty-sixth Annual Report for the year 1978-79, on the working of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, the Employees' Provident Funds Scheme, 1952, the Employees Family Pension scheme 1971 and the Employees' Deposit-Linked Insurance Scheme, 1976. [Placed in Library. See No. LT-108/80].

Reports and Audited Accounts of the Central Board for Workers' Education, Nagpur for the years 1977-78 and 1978-79 and Related Papers

SHRI J. B. PATNAIK: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Nineteenth Annual Report and Audited Accounts of the Central Board for Workers' Education, Nagpur, for the year 1977-78, together with a statement (in English and Hindi) giving reasons for the delay in laying documents. [Placed in Library. See No. LT-107/80].

II. A copy (in English and Hindi) of the Twentieth Annual Report and Audited Accounts of the Central Board for Worker's Education, Nagpur, for the year 1978-79. [Placed in Library. See No. LT-107/80].

Notifications of the Ministry of Labour

SHRI J. B. PATNAIK: Sir, I also beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

(i) G.S.R. No. 982, dated the 21st July, 1979, publishing the Employees' Provident Funds (Second Amendment) Scheme, 1979.

(ii) G.S.R. No. 1062, dated the 11th August, 1979, publishing the employees' Provident Funds (Third Amendment) Scheme, 1979.

(iii) G.S.R. No. 1118, dated the 1st September, 1979, publishing the Employees' Provident Funds (Fourth Amendment) Scheme, 1979.

(iv) G.S.R. No. 25, dated the 5th January, 1980, publishing the Employees' Family Pension (Amendment) Scheme, 1979.

[Placed in Library. See No. LT-110/80 for (i) to (iv)].

II. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 938, dated the 7th July, 1979 under sub-section (2) of section 4 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT-109/80].

I. Various Annual Reports and Accounts of various Public Sector Undertakings and Related Papers

II. Report (1978-79) of the Trade Marks Registry, Bombay

**III. Report and Accounts (1978-79) of the Federation of Indian Export Organisation, New Delhi and related paper
New Delhi**

IV. Report (1978-79) on the Working of the Indian Standards Institution, New Delhi and Related Papers

THE MINISTER OF COMMERCE, STEEL AND MINES AND CIVIL SUPPLIES (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Seventh Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1978-79, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-171/80 for (i)].

(ii) (a) Seventh Annual Report and Accounts of the Bharat Gold Mines Limited, Oorgaum, for the year 1978-79, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-167/80 for (ii)].

(iii) (a) Twelfth Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-168/80 for (iii)].

(iv) (a) Thirteenth Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1978-79, together with the Auditors'

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-129A/80 for (iv)].

II. A copy (in English and Hindi) of the Twentieth Annual Report of the Trade Marks Registry, Bombay, for the year 1978-79, under section 126 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-22/80].

III. A copy (in English and Hindi) of the Fourteenth Annual Report and Accounts of the Federation of Indian Export Organisations, New Delhi, for the year 1978-79. [Placed in Library. See No. LT-23/80].

IV. A copy (in English and Hindi) of the Thirty-second Annual Report on the working of the Indian Standards Institution, New Delhi, for the year 1978-79, together with the Audited Accounts. [Placed in Library. See No. LT-173/80].

Notifications of the Ministry of Steel and Mines (Department of Mines)

SHRI PRANAB MUKHERJEE: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Steel and Mines (Department of Mines), under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

(i) G.S.R. No. 734, dated the 26th May, 1979, publishing the Mineral Concession (Amendment) Rules, 1979.

(ii) G.S.R. No. 804, dated the 9th June, 1979, publishing the Mineral Concession (Second Amendment) Rules, 1979.